

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 27/AM11
HELD ON 06.10.2010
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 27/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 06.10.2010 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 25/AM11 held on 22.09.2010.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

		01/82/050/01479/AM07/DES-VII	Approved
NC No.: 27/AM11 Dated: 06.10.2010	Adv. Lic. No. 0310413161 Dated 21.12.1996	RLA F. No. 03/95/040/01131/AM07	

Request: **Amendment in the description of Export Product and Import Item.**

Decision: The case was discussed in the Meeting with the representative of DIPP. The Committee decided to regularize the case as per ALC Circular No. 3 dated 05.09.2001. Accordingly, following adhoc norms are **approved** in supersession of norms earlier ratified in NC Meeting No. 38/AM08 held on 30.01.2008 (Case No. M-323):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Natural Rubber Profiles of different size and shapes	1 kg	Natural Rubber Compound	1.05 kg

Case No. A-119	L M GLASSFIBER (INDIA) PVT. LTD.	HQ F. No. 01/87/050/00770/AM07/DES-VII	Status: Approved
NC No.: 27/AM11 Dated: 06.10.2010	Adv. Lic. No. 0710048701 Dated 29.11.2006	RLA F. No. 07/24/040/00572/AM07	

Request: **Amendment in the unit of measurement of Import Item No. 33 (Import Item No. 20 as per 4.7 application).**

Decision: With oral comments of representative of D/o C&PC, the Committee decided to amend the description of unit of measurement of Import Item No. 33 (Import Item No. 20 as per 4.7 application). Accordingly, following adhoc norms are **approved** in supersession of earlier norms ratified in NC Meeting No. 45/AM07 held on 21.02.2007 (Case No. 13/41/87-ALC1/2006):

	<u>ITEM TO BE EXPORTED:</u>	<u>QUANTITY</u>	
	<u>FRP ROTOR BLADES LM 37.3 P2</u>	<u>ONE SET</u>	
	<u>(WEIGHT OF ONE SET = 16770 KGS +/- 3%)</u>	<u>(CONSISTING OF 3 NOS OF BLADES)</u>	
S.NO.	RAW MATERIALS RECOMMENDED FOR IMPORTS	QTY./SET (3 BLADES)	UNIT OF MEASUREMENT
	PVC FOAM		
1	PVC-FOAM 80KG/M3 60 MM	0.78	SQMT
2	PVC-FOAM H100 40MM	12.48	SQMT
3	PVC-FOAM 80KG/M3 40MM	1.26	SQMT
	GLASS FIBER, ROVINGS / COMBI MAT / CONTINUOUS FILAMENT / BIAXIAL		
4	COMBI 600 (300/300,50/50) STITCHED 95 CM	20.73	KG
5	COMBI 900 (600/300, 50/50) STITCHED 125 CM	160.5	KG
6	BIAXIAL 450 (±45°) 125 CM	1144.5	KG
7	COMBI 1250, 40 CM	784.65	KG
8	WOVEN ROVING 450 (50/50), 20CM	24	KG
9	DIRECT ROVING SPUN 4000 TEX	35.64	KG
10	COMBI 900 (600/300,±45°),STITCHED 125CM	209.76	KG
11	COMBI 600 (300/300,50/50) STITCHED 21 CM	16.5	KG
12	COMBI 1250, 20CM	180	KG
13	COMBI 600 (300/300,50/50) POWDER 95 CM	20.34	KG
14	COMBI 1250, 80.5 CM	4731	KG
15	COMBI 1250, 120 CM	2060.04	KG
16	COMBI 900 (600/300,50/50) STITCHED 15 CM	66	KG
17	CSM 100 POWDER 125 CM	93.3	KG

18	BIAXIAL 806 (±45°) 125 CM	1,651.14	KG
19	GLASS ROLLE 0.09X150 METER	2.49	ROLL
	UNSATURATED POLYESTERS, GEL COATS, VINYL EASTER ADHESIVES		
20	GELCOAT FILLER UP TYPE A RAL 7035	21	KG
21	GELCOAT UP TYPE A BRUSH RAL 7035	61.5	KG
22	GELCOAT UP TYPE A SPRAY RAL 7035	480	KG
23	ADHESIVE VE TYPE A GT60	1200	KG
24	POLYESTER HAND LAY-UP GT80	255	KG
25	POLYESTER VARTM TYPE A GT95	957.00	KG
26	POLYESTER VARTM TYPE B GT150	5,100.00	KG
	PEROXIDES		
27	PEROXIDE UP CAT AA 25/30 KG	34.74	KG
28	PEROXIDE VE CAT VV 25/30 KG	26.55	KG
29	PEROXIDE UP CAT FF VR 25/30 KG	76.2	KG
	ADHESIVES, NORPOL, PURFLEX		
30	PUR-FLEX HD 2250 ISOCYA	69.6	KG
	PROCESSING CONSUMABLES		
31	PEEL PLY PS 85G/M2 12 CM	429	METER
32	PEEL PLY PS 85G/M2 20 CM	465	R.MTR
33	PEEL PLY PS 85G/M2 125 CM	1.5	Meter
34	PERFORATED FILM W=1450 MM	720	SQMT
35	PERFORATED FILM ELA20P1, W=100 MM	390	MTR
36	TACKY TAPE, A970-005 15 METER	2204.25	MTR
37	VACUUM BAG 3000 MM LFT	300	R.MTR
38	PLASTIC COVER 745 X \330530	3	NOS
39	INFUSION MEDIA 4000 MM	270	R.MTR
40	INLET PROFILE PP 4M	546	NOS
41	VACUUM BAG 2000 MM LFT	276	R.MTR
42	TAPE, ZIG-ZAG 0.5X12MM 60 DEGREE	48	MTR
	BALSA WOOD IN DIFFERENT THICKNESSES		
43	BALSA GS COATED 150KG/M3 15.9 MM	56.31	SQMT
44	BALSA GS COATED 150KG/M3 19.1 MM	128.25	SQMT
45	BALSA GS COATED 150KG/M3 12.7 MM	90.24	SQMT
46	BALSA GS COATED 150KG/M3 25.4 MM	65.4	SQMT
47	BALSA GS COATED 150KG/M3 19.1-25.4 MM	2.31	SQMT
48	BALSA GS COATED 150KG/M3 12.7-15.9 MM	2.64	SQMT

49	BALSA GS COATED 150K/M3 12.7-19.1 MM	3.39	SQMT
50	BALSA GS COATED 150KG/M3 9.5-12.7 MM	2.55	SQMT
51	BALSA GS COATED 150KG/M3 9.5 MM	33.66	SQMT
52	BALSA GS COATED 150KG/M3 6.4 MM	121.83	SQMT
	METAL PARTS		NET TO NET BASIS
53	BUSHING COMPLETE M30	162	NOS
54	COMPLETE TRANSITION TERMINAL	6	NOS
55	COMPLETE FLANGE LM 37.3 P	3	NOS
56	RECEPTOR L=40 MM	6	NOS
57	TIP END LIGHTNING RECEPTOR	3	NOS
58	LIGHTNING CONDUCTOR KIT TIP END LM 37.3	3	NOS
59	STAY BOLTS M30 X 555 10.9 DM9A ACCIONA WP	162	NOS
60	50 MM² CABLE ACCORDING TO DIN 46438	103.5	MTR
	FIBERLINE PULTRUSIONS		
61	PULTRUSION LM 37.3P	156	NOS
62	PULTRUSION SMALL LM 37.3P	12	NOS
63	FIBERLINE TRIANGLES F. BUSHING	324	NOS
	PLASTIC ITEMS		
64	WEIGHING CHAMBER NET	12	NOS
65	25-40 MM GREY SHAFT NET 1A FOR \33030 BOLTS	33	MTR
66	RUBBER GASKET, COMPRESSION MOULDED	3	NOS
67	SPACER SET FOR ASSEMBLY MAIN WEBS LM 37.3 P	3	SETS

Case No. A-120	GUJARAT PARAFFINS PVT. LTD.	HQ F. No. 01/82/050/01468/AM07/DES-VII	Status: Deferred
NC No.: 27/AM11 Dated: 06.10.2010	Adv. Lic. No. 0810060529 Dated 19.10.2006	RLA F. No. 08/80/040/00370/AM06	

Request: Fixation of adhoc norms for the export product “Microcrystalline Wax (Tyre Wax).

Decision: Deferred for One Week.

LAXMI ELECTRONICS MOULDS & PRECISION ENGG. P. LTD.			Status: Approved
Case No. A-121	01/87/50/608/AM05/DES-VII	01/87/50/869/AM06/DES-VII	
NC No.: 27/AM11	07/24/40/283/AM05	07/21/40/773/AM06	
Dated: 06.10.2010	0710031721 dt. 10.08.2004	0710040894 dt. 17.10.2005	

Request: Fixation of adhoc norms for the export product “Plastic Moulded Components Collar and Buckle” in two cases.

Decision: With D/o C&PC OM No. 46011/84/2009-PC.II dated 20.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Moulded Components – Collar and Buckle (Big/Small)	1 kg	1. For 1 kg weight Nylon Resins content in the export product i) Nylon Resin (Zytel)	1.05 kg contained in the export product
		2. For 1 kg weight of Polyurethane Content in the export product i) Polyurethane Granules (Elastolon)	1.028 kg

	ii) Colour Master Batch	
	3. Relevant Spring	0.022 kg Net to Net

Case No. A-122	RANDWIN EXIM PVT. LTD.	HQ F. No. 01/87/162/00167/AM11/DES-VII	Status: Deferred
NC No.: 27/AM11 Dated: 06.10.2010		RLA F. No. 03/91/051/02647/AM10	

Request: Clarification as to whether “(i) Winkjekt Hypodermic Needle and Winkjekt Syringe with Needle” and “(ii) Urine Bag and Urethral Catheter” are covered under DEPB Entry at S. No. 122 and S. No. 20, respectively.

Decision: Deferred for Three Weeks.

Case No. A-123	PLASTICHEMIX INDUSTRIES	HQ F. No. 01/87/162/00179/AM11/DES-VII	Status: Approved
NC No.: 27/AM11 Dated: 06.10.2010	Adv. Lic. No. 3410022380 Dated 24.09.2008	RLA F. No. 34/21/040/00259/AM09	

Request: Clarification regarding use of SION No. H-54.

Decision: It is noted that the Firm has classified their Export Product under SION H-54 which is for the export of Colour Master Batches. The export product contains three items instead of 5 items as already given under the SION. In so far as Import item No,2 ‘Calcium Carbonate’ imported by the Firm is concerned, it is only filler which is to be used generally for cost reduction in plastic processed articles. Since the Firm has already exported and used Calcium Carbonate indicating it as Colour Pigment, NC considered wastages under SION H-54 for regularization purposes as requested by the Firm

2. In view of the above stated facts, NC decided that this product ‘Calcium Carbonate’ based Filler Master Batch technically does not fall under SION H-54 and also does not require all the inputs as given in H-54. Hence, in this case, NC decided to read Export product and Import items as under for the purpose of regularization of the subject advance authorization.

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Colour Master Batch (containing 25% LLDPE, 25% Colour Pigment (Calcium Carbonate) and 50% Titanium Dioxide)	1 kg	1. Polyethylene LLDPE having specific gravity of less than 0.94	0.2575 kg
		2. Calcium Carbonate	0.2575 kg
		3. Titanium Dioxide	0.5150 kg

3. NC further decided that RLA, Baroda should take care in future so as to avoid issuance of Advance Authorization for such products under SION No. H-54.

ONLINE CASES

1		POUCHES PRIVATE LIMITED	06.10.2010	
	HQ File :01/87/050/00138/AM10/	RLA File :05/24/040/00228/AM10/	Lic.No/Date:0510245924 15.07.2009	Defer Date:27.10.2010
Decision: The Committee observed that the reply of the firm has already been sent to D/o C&PC on 25.08.2010, but the comments are still awaited. Hence, it was decided to give a reminder to D/o C&PC for furnishing comments expeditiously.				

2	Case No.:3/23/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Deferred
	HQ File :01/87/050/00182/AM10/	RLA File :05/23/040/00021/AM10/	Lic.No/Date:0510248298 25.08.2009	Defer Date:27.10.2010
Decision: The Committee observed that the reply of the firm has already been sent to D/o C&PC on 25.08.2010, but the comments are still awaited. Hence, it was decided to give a reminder to D/o C&PC for furnishing comments expeditiously.				

3	Case No.:11/15/87-ALC1/2010	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Deferred
	HQ File :01/87/050/00134/AM11/	RLA File :34/24/040/00005/AM11/	Lic.No/Date:3410026841 16.04.2010	Defer Date:27.10.2010
Decision: Reply received from the firm and sent to D/o C&PC on 29.09.2010. Comments awaited.				

	Case No.:23/8/87-ALC1/2010	Party Name:BALAJI AMINES LIMITED	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Rejected
	HQ File :01/87/050/00078/AM11/	RLA File :31/24/040/00021/AM11/	Lic.No/Date:3110043268 18.05.2010	Defer Date:
Application: Request is for adhoc norms for following:				

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39059910	62/0- POLY VINYL PYRROLIDONE (PVPK 30)	100000.000	K.G	56000000.00	1120000.00 US\$
				Total	56,000,000.00	1,120,000.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29333900	2 PYRROLIDONE	150000.000	K.G	25500000.00	510000.00 US\$	Value & Qty
2	28491000	CALCIUM CARBIDE	230000.000	K.G	8510000.00	170200.00 US\$	Value & Qty
3	28151110	POTASSIUM HYDRO OXIDE FLAKES	10000.000	K.G	800000.00	16000.00 US\$	Value & Qty
4	29269000	AIBN	1000.000	K.G	280000.00	5600.00 US\$	Value & Qty
5	38021000	ACTIVATED CARBON	15000.000	K.G	2475000.00	49500.00 US\$	Value & Qty
6	25120000	HYFLO W SUPERCEL	30000.000	K.G	1500000.00	30000.00 US\$	Value & Qty
				Total	39,065,000.00	781,300.00	

Decision: The Committee discussed the case in light of Deficiency letter No. **46011/44/2010-PC.II** dated **09.07.2010** issued by D/o C&PC to firm, followed by repeated reminders from DGFT on **19.08.2010** and **14.09.2010** giving **21 days** time to firm for submission of information. The Committee observed that since the firm failed to furnish information despite repeated reminders, Committee was unable to fix adhoc norms and accordingly decided to **reject** the case. RLA will take further necessary action in this case.

5	Case No.:15/15/87-ALC1/2010	Party Name:PLASTENE INDIA LIMITED	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Deferred
	HQ File :01/87/050/00138/AM11/	RLA File :37/24/040/00001/AM11/	Lic.No/Date:3710001287 21.05.2010	Defer Date:27.10.2010
Decision: Reply received from the firm and sent to D/o C&PC on 23.09.2010. Comments awaited.				

6	Case No.:16/15/87-ALC1/2010	Party Name:PLASTENE INDIA LIMITED	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Deferred
	HQ File :01/87/050/00139/AM11/	RLA File :37/24/040/00002/AM11/	Lic.No/Date:3710001286 21.05.2010	Defer Date:27.10.2010
	Decision: Reply received from the firm and sent to D/o C&PC on 23.09.2010. Comments awaited.			

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Case No.:19/27/87-ALC1/2010	Party Name:SWASTIK POLYMERS	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Withdrawn
HQ File :01/87/050/00233/AM11/	RLA File :05/24/040/00068/AM11/	Lic.No/Date:0510264785 21.05.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042290	62/0- PVC COMPOUND GRADE NO. RT-125(SHOE SOLE GRADE)	21.500	M.T	1557675.00	33862.50 US\$
				Total	1,557,675.00	33,862.50

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN K. VALUE 66-67	12.900	M.T	617136.00	13416.00 US\$	Value & Qty
2	29173920	DI OCTYL PHATHALATE(D.O.P.)	7.095	M.T	636421.50	13835.25 US\$	Value & Qty
				Total	1,253,557.50	27,251.25	

Decision: Zonal Jt.DGFT, CLA, New Delhi vide letter dated 28.05.2010 informed that the advance authorization had

been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. **25/87-ALC1/2009** held on **16.09.2009**. Hence, the case was **withdrawn**.

8	Case No.:4/15/87-ALC1/2010	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Deferred
	HQ File :01/87/050/00127/AM11/	RLA File :03/94/040/00166/AM11/	Lic.No/Date:0310575953 25.05.2010	Defer Date:27.10.2010
	Decision: The representative of D/o C&PC intimated the Committee that the reply furnished by firm vide letter dated 04.09.2010 is found incomplete and informed that another D/L is to be issued in this case.			

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Case No.:20/27/87-ALC1/2010	Party Name:SWASTIK POLYMERS	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Withdrawn				
HQ File :01/87/050/00234/AM11/	RLA File :05/24/040/00074/AM11/	Lic.No/Date:0510265108 01.06.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39019090	62/0- EVA INJECTION MOULDING COMPOUND(EVA COMPOUND) SUPERIOR GRADE EC SERIES(IN VARIOUS COLOURS)	102.500	M.T	10019375.00	217812.50 US\$	
				Total	10,019,375.00	217,812.50	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39013000	EVA RESIN(ETHYLENE VINYL ACETATE)	90.200	M.T	8070194.00	175439.00 US\$	Value & Qty

2	38122090	STABLIZER	2.255	M.T	186714.00	4059.00 US\$	Value & Qty
3	29270090	BLOWING AGENT	2.337	M.T	279505.20	6076.20 US\$	Value & Qty
4	29096000	D.C.P.(DICUMYL PEROXIDE)	1.261	M.T	174018.00	3783.00 US\$	Value & Qty
				Total	8,710,431.20	189,357.20	

Decision: Zonal Jt.DGFT, CLA, New Delhi vide letter dated 04.06.2010 informed that the advance authorization had been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. **39/87-ALC1/2009** held on **23.12.2009**. Hence, the case was **withdrawn**.

Case No.:11/27/87-ALC1/2010	Party Name:RALSON (INDIA) LIMITED	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Deferred
HQ File :01/87/050/00225/AM11/	RLA File :30/24/040/00003/AM11/	Lic.No/Date:3010067232 02.06.2010	Defer Date:27.10.2010

Decision: With DIPP letter dated 06.10.2010, the Committee decided to issue Deficiency letter to firm asking for following information:

- (i) Justification for use of higher quantity of Synthetic Rubber in Export Product; and
- (ii) Past production / Corresponding consumption of various raw material duly certified by Central Excise for last two years.

Case No.:4/23/87-ALC1/2010	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Deferred
HQ File :01/87/050/00202/AM11/	RLA File :02/24/040/00018/AM11/	Lic.No/Date:0210142920 04.06.2010	Defer Date:27.10.2010

Decision: Copy of application forwarded to D/o C&PC on 06.10.2010. Comments awaited.

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Case No.:13/27/87-ALC1/2010	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Withdrawn
HQ File :01/87/050/00227/AM11/	RLA File :34/24/040/00043/AM11/	Lic.No/Date:3410027165 07.06.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	63/0- THERMOPLASTIC SEMICONDUCTING COMPOUND	266000.000	K.G	27040040.00	575320.00 US\$
				Total	27,040,040.00	575,320.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	28030010	CARBON BLACK (Raw Material)	77140.000	K.G	5547137.00	118025.00 US\$	Value & Qty
2	39013000	ETHYLENE VINYL ACETATE (EVA) (Raw Material)	142310.000	K.G	14045997.00	298851.00 US\$	Value & Qty
3	39011010	LOW DENSITY POLYETHYLENE (LDPE) This authorisation is issued on repeat basis as per decision of case No. 6/29/87/ALCI/09 of meeting No.,36/87/ALCi/09 dated 02.12.09.	49210.000	K.G	3700592.00	78736.00 US\$	Value & Qty
				Total	23,293,726.00	495,612.00	

Decision: The Committee considered the online agenda and noted that the advance authorization had been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. **36/87-ALC1/2009** held on **02.12.2009**. Hence, the case was **withdrawn**.

13	Case No.:8/15/87-ALC1/2010	Party Name:TTK LIG LIMITED	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Deferred
	HQ File :01/87/050/00131/AM11/	RLA File :04/24/040/00039/AM11/	Lic.No/Date:0410114341 08.06.2010	Defer Date:27.10.2010
	Decision: Reply received from the firm and sent to DIPP on 06.10.2010. Comments awaited.			

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Case No.:22/27/87-ALC1/2010	Party Name:SWASTIK POLYMERS	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Withdrawn
HQ File :01/87/050/00236/AM11/	RLA File :05/24/040/00109/AM11/	Lic.No/Date:0510266434 18.06.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042290	62/0- PVC COMPOUND GRADE NO RT-125(SHOE SOLE GRADE)	185.000	M.T	12825125.00	272875.00 US\$
				Total	12,825,125.00	272,875.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN K. VALUE 66-67	111.000	M.T	5112660.00	108780.00 US\$	Value & Qty
2	29173920	DI OCTYL PHATHALATE(D.O.P.)	61.050	M.T	5164830.00	109890.00 US\$	Value & Qty
				Total	10,277,490.00	218,670.00	

Decision: Zonal Jt.DGFT, CLA, New Delhi vide letter dated 18.06.2010 informed that the advance authorization had been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. **25/87-ALC1/2009** held on **16.09.2009**. Hence, the case was **withdrawn**.

Case No.:23/27/87-ALC1/2010	Party Name:SWASTIK POLYMERS	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Withdrawn
HQ File :01/87/050/00237/AM11/	RLA File :05/24/040/00120/AM11/	Lic.No/Date:0510266962 25.06.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042290	62/0- PVC COMPOUND GRADE SOFT FOR GUMBOOT(IN VARIOUS COLOURS)	148.000	M.T	10434000.00	222000.00 US\$
				Total	10,434,000.00	222,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	74.000	M.T	3269320.00	69560.00 US\$	Value & Qty
2	29173920	DI OCTYL PHATHALATE(D.O.P.)	56.240	M.T	4757904.00	101232.00 US\$	Value & Qty
3	28365000	CALCIUM CARBONATE	5.920	M.T	36171.20	769.60 US\$	Value & Qty
4	38122090	STABLIZER HANSA DIS T-4	1.110	M.T	99123.00	2109.00 US\$	Value & Qty
				Total	8,162,518.20	173,670.60	

Decision: Zonal Jt.DGFT, CLA, New Delhi vide letter dated 25.06.2010 informed that the advance authorization had been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. **53/87-ALC1/2009** held on **31.03.2010**. Hence, the case was **withdrawn**.

Case No.:30/27/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Withdrawn
HQ File :01/87/050/00244/AM11/	RLA File :03/95/040/00240/AM11/	Lic.No/Date:0310582078 06.07.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39069090	63/0- STYRENE ACRYLATE EMULSION (SOLID CONTENT 50% +/- 1%) (1056 MTS PACKED IN 4400 HDPE DRUM) (210 MTS IN FLEXI) (Net weight of HDPE to be accounted for in the exports)	1266.000	M.T	76529700.00	1645800.00 US\$
				Total	76,529,700.00	1,645,800.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29161210	2 ETHYL HEXYL ACRYLATE	268.392	M.T	33696615.60	724658.40 US\$	Value & Qty
2	29025000	STYRENE MONOMER	319.032	M.T	17356935.96	373267.44 US\$	Value & Qty
3	29161400	METHYL METHACRYLATE	1.266	M.T	111851.10	2405.40 US\$	Value & Qty
4	29161310	METHACRYLIC ACID	6.330	M.T	941904.00	20256.00 US\$	Value & Qty
5	29161100	GLACIAL ACRYLIC ACID	6.330	M.T	706428.00	15192.00 US\$	Value & Qty
6	29242190	ACRYLAMIDE	6.330	M.T	831524.62	17882.25 US\$	Value & Qty
7	29161400	METHACRYLAMIDE	6.330	M.T	1353987.00	29118.00 US\$	Value & Qty
8	28334000	POTASSIUM PERSULPHATE	1.266	M.T	58869.00	1266.00 US\$	Value & Qty
9	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	39.270	M.T	2282568.75	49087.50 US\$	Value & Qty
				Total	57,340,684.03	1,233,132.99	

Decision: Zonal Jt.DGFT, Mumbai vide letter dated 06.07.2010 informed that the advance authorization had been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. **40/87-ALC1/2009** held on **30.12.2009**. Hence, the case was **withdrawn**.

Case No.:31/27/87-ALC1/2010	Party Name:PUNEET RESINS LTD.,	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Withdrawn
HQ File :01/87/050/00245/AM11/	RLA File :03/95/040/00268/AM11/	Lic.No/Date:0310582412 07.07.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40059990	62/0- Vinoprene 601 to 647/6475 series (containing 36%NBR, 32%PVC Resin & 26%DOP) variation within 3 inputs +/- 3%	108.000	M.T	10152000.00	216000.00 US\$
				Total	10,152,000.00	216,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40025900	ACRYLONITRILE BUTADIENE RUBBER (NBR)	38.880	M.T	4665600.00	97200.00 US\$	Value & Qty
2	39042110	PVC RESIN	34.560	M.T	1824768.00	38016.00 US\$	Value & Qty
3	29173920	DI OCTYL PHTHALATE (DOP)	28.080	M.T	2426112.00	50544.00 US\$	Value & Qty
				Total	8,916,480.00	185,760.00	

Decision: Zonal Jt.DGFT, Mumbai vide letter dated 07.07.2010 informed that the advance authorization had been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. **32/87-ALC1/2009** held on **04.11.2009**. Hence, the case was **withdrawn**.

18	Case No.:2/17/87-ALC1/2010	Party Name:S C J COLOURANTS	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Deferred
	HQ File :01/87/050/00145/AM11/	RLA File :05/24/040/00128/AM11/	Lic.No/Date:0510268102 13.07.2010	Defer Date:27.10.2010
	Decision: Copy of application forwarded to D/o C&PC on 03.08.2010. Comments awaited.			

Case No.:4/17/87-ALC1/2010		Party Name:POLY MEDICURE LTD.		Meet No/Date:27/87-ALC1/2010 06.10.2010		Status: Approved	
HQ File :01/87/050/00147/AM11/		RLA File :05/24/040/00134/AM11/		Lic.No/Date:0510268150 14.07.2010		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39900000	63/0- NON-PYROGENIC STERILE INTRAVENOUS INFUSION SETS(I.V SET)		2500000.000	Number	17723625.00	377500.00 US\$
					Total	17,723,625.00	377,500.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	PP GRANULES	10846.150	K.G	705000.00	15015.97 US\$	Value & Qty
2	90183900	LATEX BULB	2625000.000	Number	1050000.00	22364.22 US\$	Value & Qty

3	39071000	ABS	5778.560	K.G	681870.00	14523.32 US\$	Value & Qty
4	39049000	PVC RESIN	36183.050	K.G	1809152.00	38533.60 US\$	Value & Qty
5	39129000	DI-OCTYLE PHTHALATE(DOP)/ HEXAMOLL DINCH	18656.880	K.G	2052257.00	43711.55 US\$	Value & Qty
6	39129000	DI-OCTYLE ADIPATE(DOA) /PLASTOMOLL DOA	848.040	K.G	106853.00	2275.89 US\$	Value & Qty
7	39120000	CALCIUM ZINC STABLIZER	565.360	K.G	56536.00	1204.17 US\$	Value & Qty
8	29420000	CALCIUM STERATE	282.680	K.G	11307.00	240.83 US\$	Value & Qty
9	90183990	NEEDLE(STAINLESS STEEL)	2625000.000	Number	1050000.00	22364.22 US\$	Value & Qty
10	90183990	LUER LOCK WITH CAP	2625000.000	Number	1312500.00	27955.27 US\$	Value & Qty
11	90183990	Y- SITE	2625000.000	Number	1312500.00	27955.27 US\$	Value & Qty
12	90183990	C- CLAMP	2625000.000	Number	787500.00	16773.16 US\$	Value & Qty
13	90183990	PAPER FILTER	2625000.000	Number	105000.00	2236.42 US\$	Value & Qty
14	90183990	FILTER	2625000.000	Number	1050000.00	22364.22 US\$	Value & Qty
15	48119099	MEDICAL KRAFT PAPER(GSM 70+/-15%)	89181.300	Sq. meter	1070176.00	22793.94 US\$	Value & Qty
16	39269000	POLYESTER POLYLAMINATE FILM (50 MICRONS +/-10%)	89181.300	Sq. meter	713450.00	15195.96 US\$	Value & Qty
				Total	13,874,101.00	295,508.01	

Decision: With D/o C&PC OM No. 46011/106/2009-PC.II dated 21.09.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Non- Pyrogenic Sterile Intravenous Infusion	1 No.	1. PP Granules	1.05 kg/kg content in export product

20	Sets (IV Set)	2. ABS Resin	1.05 kg/kg content in export product
		3. Relevant Latex Rubber (Latex Bulb)	Net + 2% wastage
		4. Relevant Needle (Stainless Steel)	Net + 2% wastage
		5. Relevant Luer Lock with Cap	Net + 2% wastage
		6. Relevant Y-Site	Net + 2% wastage
		7. Relevant Paper Filter	Net + 2% wastage
		8. Relevant Filter	Net + 2% wastage
		9. For 1 kg Components/Parts made of PVC Compound	
		i) PVC Resin	0.704 kg
		ii) Dioctyl Phthalate (DOP) / Di-isononyl Cyclohexane / Hexamoll Dinch	0.330 kg
		iii) Dioctyl Adipate (DOA)/Plastomoll DOA	
		iv) Calcium Zinc Stabilizer	0.0165 kg
		v) Calcium Stearate	0.0110 kg 0.0055 kg
		10. Medical Kraft Paper (GSM 70+/-20%)	As per packing policy
		11. Polyester Polyaminte Film (50 Microns +/- 10%)	As per packing policy

20	Case No.:3/19/87-ALC1/2010	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Deferred
	HQ File :01/87/050/00153/AM11/	RLA File :03/95/040/00034/AM11/	Lic.No/Date:0310585342 29.07.2010	Defer Date:20.10.2010

Decision: Copy of application forwarded to D/o C&PC on 10.08.2010. Comments awaited.

Case No.: 15/27/87-ALC1/2010	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Approved
HQ File :01/87/050/00229/AM11/	RLA File :02/24/040/00070/AM11/	Lic.No/Date:0210145858 02.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39012000	63/0- HDPE(High Density Polyethylene) granules/ LLDPE (Linear Low Density Polyethylene) granules	18175.000	M.T	1109311125.00	23627500.00 US\$
				Total	1,109,311,125.00	23,627,500.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	27101190	Naphtha	41233.000	M.T	866420195.00	18454104.25 US\$	Qty
2	29420090	Solvent:Exxsol Hexane Fluid/Hydrosol n-hexane-Solane Hexane 45/ Exxsol Hexane RD/Hexane (Polymerisation Grade)	272625.000	K.G	4351913.00	92692.50 US\$	Qty
3	38151900	Catalyst:PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/ C-Donor/SILANE CHM-DIMETHOXY/TEAL-S/TEA-S-23/Z 212 AVANT/Z 213 AVANT/Z 218-2 AVANT/Z 230-2 AVANT/TIBAL/Tetrahydrofuran, Liquid	8361.000	K.G	72617213.00	1546692.50 US\$	Qty
		Additives:Atmer 163/Crodamide ER/Neutron-S/Kemamide E/ Armoslin E/DHT-4A/STABIACE HT-P/Hvcite 713/Ceasit FI VEG					

4	28112200	Code 5900/Petlin LDPE C 150Y/KYNAR FLEX PPA 5301/Viton FreeFlow Z100/Optibloc 10/Atmer 129 V/Calcium Stearate WLC Grade/ Lotrene FB3003 etc	114048.000	K.G	12850943.00	273715.50 US\$	Qty
5	38123090	Anti-oxidants: Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/ Cyasorb THT 4801/Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/Evernox 10/ Irgafos 168/ Everfos 168/Richfos 168/Songnox 1680/Irgafos P-EPQ/ Hostanox P-EPQ P/Irganox PS 800 FD/ Songnox DLTDP/DLTP YOSHITOMI/etc	43620.000	K.G	8294234.00	176661.00 US\$	Qty
				Total	964,534,498.00	20,543,865.75	

Decision: With D/o C&PC OM No. 46011/101/2008-PC.II, dated 09.03.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE / LLDPE Granules	1 MT	1. Naphtha	2.2686 MT
		2. Solvent (Exxsol Hexane Fluid/Exxol Hexane RD/Hydrosol n-hexane-Solane Hexane 45/Hexane Polymerization Grade)	15.000 kg
		3. Catalyst (PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/Silane CHM Dimethoxy/Teal-S/Tea-S-23/Z212 AVANT/Z213/AVANT/Z218-2AVANT/Z230-2 AVANT/TIBAL/Tetrahydrofuran)	0.460 kg
		4. Additives (Atmer 163/Crodamide ER/Atmer SA 1753/Neutron-S/Kemamide E/Armoslip E/DHT-4 A/Stabiace HT-P/Hycite 713/Ceasit FI VEG Code 5900/Petlin LD/Kynar Flex PPA 5301/Viton Freeflow Z100/Optibloc 10/Cithrol GMS 0400/Atmer 129V/Calcium Stearate – WLC	0.275 kg

	Grade)	
	5. Antioxidants (Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/Annox PP 18/Hostanox 016 RRDE/Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/Evernox 10/Irgafos 168/Everfos 168/Songnox 1680/Irgafos P-EPQ P/Hostanox P-EPQ P/Irganox PS 800/Songnox DLTPD/DLTP Yoshitomi)	2.400 kg

Case No.:24/27/87-ALC1/2010		Party Name:SPERRY PLAST LTD.		Meet No/Date:27/87-ALC1/2010 06.10.2010		Status: Approved																																									
HQ File :01/87/050/00238/AM11/		RLA File :05/24/040/00161/AM11/		Lic.No/Date:0510269514 02.08.2010		Defer Date:																																									
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th colspan="2">FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39039090</td><td>64/0- Thermoplastic compounds / TPE compounds TP compounds</td><td>450000.000</td><td>K.G</td><td>40453395.00</td><td colspan="2">861628.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>40,453,395.00</td><td colspan="2">861,628.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td></td><td></td><td>SBS Co-Polymer/ Styrene Butadiene co-polymer / SEBS Co-polymer Calprene-411 540 501 6120</td><td></td><td></td><td></td><td></td><td></td></tr></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)		1	39039090	64/0- Thermoplastic compounds / TPE compounds TP compounds	450000.000	K.G	40453395.00	861628.00 US\$						Total	40,453,395.00	861,628.00		Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)			SBS Co-Polymer/ Styrene Butadiene co-polymer / SEBS Co-polymer Calprene-411 540 501 6120					
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																									
1	39039090	64/0- Thermoplastic compounds / TPE compounds TP compounds	450000.000	K.G	40453395.00	861628.00 US\$																																									
				Total	40,453,395.00	861,628.00																																									
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		SBS Co-Polymer/ Styrene Butadiene co-polymer / SEBS Co-polymer Calprene-411 540 501 6120																																													

1	39039090	TAIPOL SEBS-6151,6150 GLOBALPRENE-3546,3411 KIBITON TPE PB-511,5300,5301,5302 JSR-RB-830,820 KTR-401P, KRATON D-1101CS, 1102CS,G1650, G1651 ENPRENE-611,655, 684,685,687,701 LG-411S,475,484,485,487 EUROPRENE SOL TH 2312,2315, 177,6414	391230.000	K.G	31226022.00	665091.00 US\$	Value & Qty
2	39039090	K-Resin Styrene Butadiene Co-Polymer KR99HG,KR03,KR05,XK-43, XK-40,KRDEV027D STYROCLEAR GH 62, KIBITON Q RESIN PB-5903	31500.000	K.G	2514173.00	53550.00 US\$	Value & Qty
3	39013000	Ethylene Vinyl Acetate (EVA) EVA	18000.000	K.G	1436670.00	30600.00 US\$	Value & Qty
				Total	35,176,865.00	749,241.00	

Decision: With D/o C&PC OM No. 46011/122/2007-PC.II dated 06.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Compound/ Thermoplastic Rubber Compound	1 kg	1. SBS Copolymer/ Styrene Butadiene Copolymer/ Styrene Butadiene Styrene Copolymer	0.850 kg
		2. K-Resin Styrene Butadiene Copolymer	0.070 kg
		3. EVA (Ethylene Vinyl Acetate Copolymer)	0.040 kg

Case No.:25/27/87-ALC1/2010	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Approved
HQ File :01/87/050/00239/AM11/	RLA File :05/23/040/00119/AM11/	Lic.No/Date:0510270026 09.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39019090	63/0- XLPE COMPOUND	285000.000	K.G	23598000.00	491625.00 US\$
2	39019090	63/0- XLPE CATALYST MASTERBATCH	15000.000	K.G	1404000.00	29250.00 US\$
				Total	25,002,000.00	520,875.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011010	LINEAR LOW DENSITY POLYETHYLENE (LLDPE) GRANULES	286995.000	K.G	18945600.00	394700.00 US\$	Qty
2	29310090	SILANE	6070.500	K.G	1459200.00	30400.00 US\$	Qty
3	28259090	DI CUMYL PEROXIDE (DCP)	484.500	K.G	72000.00	1500.00 US\$	Qty
4	39011010	LINEAR LOW DENSITY POLYETHYLENE (LLDPE) GRANULES	14817.000	K.G	978240.00	20380.00 US\$	Qty
5	29173990	DIBUTYLTIN DILAURATE (DBTL)	324.000	K.G	171360.00	3570.00 US\$	Qty
6	38123090	ANTIOXIDANT	309.000	K.G	69600.00	1450.00 US\$	Qty
				Total	21,696,000.00	452,000.00	

Decision: With D/o C&PC OM No. 46011/235/2005-PC.II dated 06.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	1 kg	1. LLDPE Granules	1.0070 kg
		2. Silane	0.0213 kg
		3. Di Cumyl Peroxide	0.0017 kg
XLPE Catalyst Masterbatch	1 kg	1. LLDPE Granules	0.9878 kg
		2. Dibutyltin Dilaurate	0.0216 kg

3. Antioxidant

0.0206 kg

Case No.:16/27/87-ALC1/2010

Party Name:HALDIA PETROCHEMICALS LTD.

Meet No/Date:27/87-ALC1/2010
06.10.2010Status:
Approved

HQ File :01/87/050/00230/AM11/

RLA File :02/24/040/00075/AM11/

Lic.No/Date:0210146188
10.08.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39012000	63/0- HDPE (High density Polyethylene) granules/ LLDPE (Linear Low Density Polyethylene) granules	12550.000	M.T	671494025.00	14181500.00 US\$
				Total	671,494,025.00	14,181,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	27101190	Naphtha	28471.000	M.T	524006459.00	11066662.27 US\$	Qty
2	29420090	Solvent:Exxsol Hexane Fluid/Hydrosol n-hexane-Solane Hexane 45/ Exxsol Hexane RD/Hexane (Polymerisation Grade)	188250.000	K.G	2674091.00	56475.00 US\$	Qty
3	38151900	Catalyst :PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/SILANE CHM-DIMETHOXY/TEAL-S/TEA-S-23/Z 212 AVANT/ Z 213 AVANT/Z 218-2 AVANT/Z 230-2	5773.000	K.G	44282951.00	935226.00 US\$	Qty

		AVANT/TIBAL/Tetrahydrofuran, Liquid.					
4	28112200	Additives: Atmer 163/Crodamide ER/Neutron-S/Kemamide E/Armoslip E/DHT-4A/STABIACE HT-P/Hycite 713/Ceasit FI VEG Code 5900/Petlin LDPE C 150Y/KYNAR FLEX PPA 5301/Viton FreeFlow Z100/Optibloc 10/ Atmer 129 V/ Calcium Stearate WLC Grade/ Lotrene FB3003 etc	78751.000	K.G	7830631.00	165377.63 US\$	Qty
5	38123090	Anti-oxidants: Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/ Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/Evernox 10/Irgafos 168/ Everfos 168/Richfos 168/Songnox 1680/ Irgafos P-EPQ/Hostanox P-EPQ P/Irganox PS 800 FD/Songnox DLTDP/DLTP YOSHITOMI/etc	30120.000	K.G	5062946.00	106926.00 US\$	Qty
				Total	583,857,078.00	12,330,666.90	

Decision: With D/o C&PC OM No. 46011/101/2008-PC.II, dated 09.03.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE / LLDPE Granules	1 MT	1. Naphtha	2.2686 MT
		2. Solvent (Exxsol Hexane Fluid/Exxol Hexane RD/Hydrosol n-hexane-Solane Hexane 45/Hexane Polymerization Grade)	15.000 kg
		3. Catalyst (PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/Silane CHM Dimethoxy/Teal-S/Tea-S-23/Z212 AVANT/Z213/AVANT/Z218-2AVANT/Z230-2 AVANT/TIBAL/Tetrahydrofuran)	0.460 kg
		4. Additives (Atmer 163/Crodamide ER/Atmer SA 1753/Neutron-S/Kemamide E/Armoslip E/DHT-4 A/Stabiace HT-P/Hycite 713/Ceasit FI VEG Code 5900/Petlin LD/Kynar Flex PPA	0.275 kg

		5301/Viton Freeflow Z100/Optibloc 10/Cithrol GMS 0400/Atmer 129V/Calcium Stearate – WLC Grade)	
		5. Antioxidants (Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/Annox PP 18/Hostanox 016 RRDE/Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/Evernox 10/Irgafos 168/Everfos 168/Songnox 1680/Irgafos P-EPQ P/Hostanox P-EPQ P/Irganox PS 800/Songnox DLTP/DLTP Yoshitomi)	2.400 kg

25	Case No.:10/27/87-ALC1/2010	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Deferred
	HQ File :01/87/050/00224/AM11/	RLA File :04/24/040/00113/AM11/	Lic.No/Date:0410116183 11.08.2010	Defer Date:27.10.2010
	Decision: Copy of application forwarded to D/o C&PC on 30.09.2010. Comments awaited.			

26	Case No.:26/27/87-ALC1/2010	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Deferred
	HQ File :01/87/050/00240/AM11/	RLA File :05/23/040/00116/AM11/	Lic.No/Date:0510270369 11.08.2010	Defer Date:03.11.2010
	Decision: Copy of application is to be forwarded to D/o C&PC as the export product related to plastic category.			

Case No.: 17/27/87-ALC1/2010	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Approved
HQ File :01/87/050/00231/AM11/	RLA File :02/24/040/00082/AM11/	Lic.No/Date:0210146328 12.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39012000	63/0- HDPE (High density Polyethylene) granules/LLDPE (Linear Low Density Polyethylene) granules	12550.000	M.T	671494025.00	14181500.00 US\$
				Total	671,494,025.00	14,181,500.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	27101190	Naphtha	28471.000	M.T	524006459.00	11066662.27 US\$	Qty
2	29420090	Solvent:Exxsol Hexane Fluid/Hydrosol n-hexane-Solane Hexane 45/ Exxsol Hexane RD/Hexane (Polymerisation Grade)	188250.000	K.G	2674091.00	56475.00 US\$	Qty
3	38151900	Catalyst :PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/SILANE CHM-DIMETHOXY/TEAL-S/TEA-S-23/ Z 212 AVANT/Z 213 AVANT/ Z 218-2 AVANT/Z 230-2 AVANT/TIBAL/ Tetrahydrofuran, Liquid.	5773.000	K.G	44282951.00	935226.00 US\$	Qty
4	28112200	Additives:Atmer 163/Crodamide ER/Neutron-S/Kemamide E/Armoslip E/DHT-4A/STABIACE HT-P/Hycite 713/ Ceasit FIVEG Code 5900/Petlin LDPE C 150Y/KYNAR FLEX PPA 5301/ Viton FreeFlow Z100/Optibloc 10/ Atmer 129 V/ Calcium Stearate (WLC Grade)/ Lotrene FB3003 etc	78751.000	K.G	7830631.00	165377.63 US\$	Qty
		Anti-oxidants:Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/ Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/Evernox				106926.00	

5	38123090	10/Irgafos 168/Everfos 168/Richfos 168/Songnox 1680/Irgafos P-EPQ/Hostanox P-EPQ P/Irganox PS 800 FD/Songnox DLTDP/DLTP YOSHITOMI/etc	30120.000	K.G	5062946.00	US\$	Qty
				Total	583,857,078.00	12,330,666.90	

Decision: With D/o C&PC OM No. 46011/101/2008-PC.II, dated 09.03.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE / LLDPE Granules	1 MT	1. Naphtha	2.2686 MT
		2. Solvent (Exxsol Hexane Fluid/Exsol Hexane RD/Hydrosol n-hexane-Solane Hexane 45/Hexane Polymerization Grade)	15.000 kg
		3. Catalyst (PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/Silane CHM Dimethoxy/Teal-S/Tea-S-23/Z212 AVANT/Z213/AVANT/Z218-2AVANT/Z230-2 AVANT/TIBAL/Tetrahydrofuran)	0.460 kg
		4. Additives (Atmer 163/Crodamide ER/Atmer SA 1753/Neutron-S/Kemamide E/Armoslip E/DHT-4 A/Stabiace HT-P/Hycite 713/Ceasit FI VEG Code 5900/Petlin LD/Kynar Flex PPA 5301/Viton Freeflow Z100/Optibloc 10/Cithrol GMS 0400/Atmer 129V/Calcium Stearate – WLC Grade)	0.275 kg
		5. Antioxidants (Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/Annox PP 18/Hostanox 016 RRDE/Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/Evernox 10/Irgafos 168/Everfos 168/Songnox 1680/Irgafos	2.400 kg

P-EPQ P/Hostanox P-EPQ P/Irganox PS
800/Songnox DLTP/DLTP Yoshitomi)

Case No.:21/27/87-ALC1/2010	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Withdrawn
HQ File :01/87/050/00235/AM11/	RLA File :05/24/040/00102/AM11/	Lic.No/Date:0510270438 12.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39206290	63/0- Silicon coated polyester film, with/without printing.	350000.000	K.G	50940750.00	1085000.00 US\$
				Total	50,940,750.00	1,085,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39076010	Polyester Film (Biaxially Oriented Polyester film) Or Polyester Chips	364875.000	K.G	35616908.25	744345.00 US\$	Value & Qty
2	39100090	Poly Dimethyl Siloxane Chemical Name - Poly Dimethyl Siloxane. Transparent viscous liquid with slight characteristics odour.	15295.000	K.G	3805701.90	79534.00 US\$	Value & Qty
3	39100000	Poly Methyl Phenyl Siloxane: Chemical Name - Poly Methyl Phenil siloxane. Colorless, odourless liquid.	385.000	K.G	330679.39	6910.75 US\$	Value & Qty
		Methyl Hydrogen Polysiloxane Chemical Name - Methyl Hydrogen				875.00	

4	39100000	Polysiloxane, Colorless odorless liquid.	175.000	K.G	41868.75	US\$	Value & Qty
5	38159090	Organo Platinum complex in Poly dimethyl Siloxane Chemical Name- Organo Platinum complex in Poly dimethyl Siloxane. Viscous liquid with sight odour.Color-Trasparent to sight yellowish.	140.000	K.G	3550470.00	74200.00 US\$	Value & Qty
				Total	43,345,628.29	905,864.75	

Decision: Zonal Jt.DGFT, Mumbai vide letter dated 13.08.2010 informed that the advance authorization had been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. **16/87-ALC1/2009** held on **15.07.2009**. Hence, the case was **withdrawn**.

29	Case No.:14/27/87-ALC1/2010	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Deferred
	HQ File :01/87/050/00228/AM11/	RLA File :34/24/040/00113/AM11/	Lic.No/Date:3410027719 16.08.2010	Defer Date:27.10.2010
	Decision: Copy of application forwarded to D/o C&PC on 30.09.2010. Comments awaited.			

	Case No.:28/27/87-ALC1/2010	Party Name:SWASTIK POLYMERS	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Withdrawn		
	HQ File :01/87/050/00242/AM11/	RLA File :05/24/040/00195/AM11/	Lic.No/Date:0510270998 19.08.2010	Defer Date:		
	Application: Request is for adhoc norms for following:					
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
		62/0- PVC COMPOUND GRADE NO. RT-125(SHOE SOLE				

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1	39042290	GRADE)	190.000	M.T	13841500.00	294500.00 US\$
				Total	13,841,500.00	294,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN K. VALUE 65-68	114.000	M.T	5625900.00	119700.00 US\$	Value & Qty
2	29173920	DI OCTYL PHATHALATE(D.O.P.)	62.700	M.T	5304420.00	112860.00 US\$	Value & Qty
				Total	10,930,320.00	232,560.00	

Decision: Zonal Jt.DGFT, New Delhi vide letter dated 20.08.2010 informed that the advance authorization had been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. **53/87-ALC1/2009** held on **31.03.2010**. Hence, the case was **withdrawn**.

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Case No.:29/27/87-ALC1/2010	Party Name:SWASTIK POLYMERS	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Withdrawn
HQ File :01/87/050/00243/AM11/	RLA File :05/24/040/00196/AM11/	Lic.No/Date:0510271000 19.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042290	62/0- PVC COMPOUND GRADE SOFT FOR GUMBOOT(IN VARIOUS COLOURS)	222.000	M.T	16068360.00	341880.00 US\$
				Total	16,068,360.00	341,880.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
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1	39042110	PVC RESIN	111.000	M.T	5477850.00	116550.00 US\$	Value & Qty
2	29173920	DI OCTYL PHATHALATE(D.O.P.)	84.360	M.T	7136856.00	151848.00 US\$	Value & Qty
3	28365000	CALCIUM CARBONATE	8.880	M.T	54256.80	1154.40 US\$	Value & Qty
4	38122090	STABLIZER HANSA DIS T-4	1.665	M.T	148684.50	3163.50 US\$	Value & Qty
				Total	12,817,647.30	272,715.90	

Decision: Zonal Jt.DGFT, New Delhi vide letter dated 20.08.2010 informed that the advance authorization had been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. **53/87-ALC1/2009** held on **31.03.2010**. Hence, the case was **withdrawn**.

Case No.:27/27/87-ALC1/2010	Party Name:RAPID ENGINEERING CO.P.LTD.	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Withdrawn
HQ File :01/87/050/00241/AM11/	RLA File :05/24/040/00192/AM11/	Lic.No/Date:0510271075 20.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39011010	63/0- LDPE/LLDPE (Coloured Powder)	255260.000	K.G	27194762.00	574335.00 US\$
				Total	27,194,762.00	574,335.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LDPE/LLDPE GRANULES	255260.000	K.G	22964466.00	484994.00 US\$	Qty
				Total	22,964,466.00	484,994.00	

Decision: Zonal Jt.DGFT, New Delhi vide letter dated 20.08.2010 informed that the advance authorization had been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting

Case No.:12/27/87-ALC1/2010	Party Name:GOVIND RUBBER LIMITED	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Approved
HQ File :01/87/050/00226/AM11/	RLA File :30/24/040/00021/AM11/	Lic.No/Date:3010069058 25.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40132000	62/0- SPECIAL NATURAL RUBBER BICYCLE TUBES (Excluding the Weight of Valve)	800000.000	K.G	164974768.00	3366832.00 US\$
				Total	164,974,768.00	3,366,832.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40012100	NATURAL RUBBER	528000.000	K.G	90552000.00	1848000.00 US\$	Qty
2	40027000	SYNTHETIC RUBBER SBR-1502/PBR	89600.000	K.G	26342400.00	537600.00 US\$	Qty
3	28030010	CARBON BLACK	190400.000	K.G	11195520.00	228480.00 US\$	Qty
4	38123000	RUBBER CHEMICALS - ANTIOXIDANT/ACCELERATOR	20000.000	K.G	6860000.00	140000.00 US\$	Qty
5	28170001	ZINK OXIDE	12000.000	K.G	1058400.00	21600.00 US\$	Qty
6	74032100	BRASS SCRAP	30400.000	K.G	7448000.00	152000.00 US\$	Qty

				Total	143,456,320.00	2,927,680.00	
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Decision: With DIPP letter dated 06.10.2010, the following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Special Nylon Rubber Bicycle Tubes (Excluding the Weight of Valve) Containing Min. 62.8% Natural Rubber, 10.6% Synthetic Rubber)	1 kg	1. Natural Rubber	0.660 kg
		2. Synthetic Rubber (SBR-1502/PBR)	0.112 kg
		3. Carbon Black	0.238 kg
		4. Rubber Chemicals – Antioxidants/ Accelerator	0.025 kg
		5. Zinc Oxide	0.015 kg
		6. Brass Scrap	0.038 kg

Case No.:18/27/87-ALC1/2010	Party Name:PODDAR MERCANTILE PVT.LTD.,	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Approved
HQ File :01/87/050/00232/AM11/	RLA File :02/24/040/00099/AM11/	Lic.No/Date:0210147051 26.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39232100	63/0- HDPE bags weighing (T-shirt bags/ grabage bags)	500.000	M.T	39182125.00	827500.00 US\$
				Total	39,182,125.00	827,500.00

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<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39012000	HDPE granules	525.000	M.T	32316375.00	682500.00 US\$	Qty
2	32061900	Relevant PE Masterbatch/Colour Master batches	15.000	M.T	1704600.00	36000.00 US\$	Qty
				Total	34,020,975.00	718,500.00	

Decision: With D/o C&PC OM No. 46011/106/2006-PC.II dated 06.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE Bags (T Shirt Bags/Garbage Bags)	1 kg	1. HDPE Granules	1.05 kg
		2. Relevant PE Master Batch/ Colour Master Batch	0.03 kg

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Case No.:2/23/87-ALC1/2010	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Deferred
HQ File :01/87/050/00200/AM11/	RLA File :04/24/040/00133/AM11/	Lic.No/Date:0410116759 30.08.2010	Defer Date:27.10.2010
Decision: Copy of application forwarded to D/o C&PC on 07.09.2010. Comments awaited.			

Case No.:1/27/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Approved
HQ File :01/87/050/00215/AM11/	RLA File :31/24/040/00047/AM11/	Lic.No/Date:3110044714 21.09.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39081010	63/0- AKULON K222 KGMV14 H GREY 25% GLASS FIBER MINERAL REINFORCED FLAME RETARDANT PA 6 (NYLON 6) COMPOUND IN GREY COLOUR	30000.000	K.G	4140000.00	88178.91 US\$
				Total	4,140,000.00	88,178.91

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39081090	NYLON 6 CHIPS/GRANULES BASE POLYMER	17613.000	K.G	2326078.46	48611.88 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCING MATERIAL	1545.000	K.G	82799.64	1730.40 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93 RELEVANT COLOURANT	309.000	K.G	36964.13	772.50 US\$	Value & Qty
4	39092090	MELAMINE CYNAURATE FLAME RETARDANT	4635.000	K.G	365944.84	7647.75 US\$	Value & Qty
5	29159090	CALCIUM STEARATE MOULD RELEASE AGENT	618.000	K.G	41991.25	877.56 US\$	Value & Qty
6	29159090	MICA MINERAL	6180.000	K.G	68013.99	1421.40 US\$	Value & Qty
				Total	2,921,792.31	61,061.49	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 2/87-ALC1/2010 dated 14.04.2010 following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Glassfibre/Mineral	1 kg	1. Nylon-6 Chips/Granules	0.5871 kg

Reinforced Flame Retardant Nylon-6 Compound (Akulon-K222 KGMV 14H)	2. Glass Fibre	0.0515 kg
	3. Relevant Colourants / masterbatch	0.0103 kg
	4. Melamine Cynaurate (Flame Retardant)	0.1545 kg
	5. Calcium Stearate	0.0206 kg
	6. Mica Mineral	0.2060 kg

Case No.: 2/27/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Approved
HQ File :01/87/050/00216/AM11/	RLA File :31/24/040/00034/AM11/	Lic.No/Date:3110044715 21.09.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39081010	63/0- AKULON K 222 KG V4 BLACK NYLON 6, 20% GLASS FILLED FLAME RETARDENT MOULDING POWDER / GRANULES GRADE K 222 KG V4 COLOUR BLACK	66209.740	K.G	10725978.69	243772.24 US\$
				Total	10,725,978.69	243,772.24

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>

1	39081090	NYLON 6 CHIPS / GRANULES (BASE POLYMER)	44354.700	K.G	5456781.24	121531.88 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	13639.210	K.G	685888.41	15275.91 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93 (RELEVANT COLOURANT)	681.960	K.G	107170.06	2386.86 US\$	Value & Qty
4	39092090	MELAMINE CYNURATE (FLAME RETARDANT)	8183.520	K.G	606276.37	13502.81 US\$	Value & Qty
5	29159090	CALCIUM STEARATE (MOULD RELEASE AGENT)	1336.640	K.G	87022.09	1938.13 US\$	Value & Qty
				Total	6,943,138.17	154,635.59	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 18/87-ALC1/2010 dated 04.08.2010 following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Akulon K 222 KG V4 Black Nylon 6, 20% Moulding Powder/Granules Glass Filled Flame Retardant Grade K 222 KG V4 Colour Black	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.66990 kg
		2. Glass Fiber	0.20600 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01030 kg
		4. Flame Retardant (Non Haloganated) Melamine Cynurate	0.12360 kg
		5. Mould Release Agent (Calcium Stearate)	0.02020 kg

Case No.:3/27/87-ALC1/2010

Party Name:SHAKUN POLYMERS LIMITED,

Meet No/Date:27/87-ALC1/2010
06.10.2010

Status:
Withdrawn

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	63/0- THERMOPLASTIC SEMICONDUCTING COMPOUND This authorisation is issued on repeat basis as per Case No. 6/29/87-ALC1/2009 Meeting No. 36/87-ALC1/209 dated 02.12.2009.	375000.000	K.G	37805625.00	804375.00 US\$
				Total	37,805,625.00	804,375.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	28030010	CARBON BLACK (RAW MATERIAL)	108750.000	K.G	7820212.00	166387.50 US\$	Value & Qty
2	39013000	ETHYLENE VINYL ACETATE (EVA) (RAW MATERIAL)	200625.000	K.G	19801688.00	421312.50 US\$	Value & Qty
3	39011010	LOW DENSITY POLYETHYLENE (LDPE) (RAW MATERIAL)	69375.000	K.G	5217000.00	111000.00 US\$	Value & Qty
				Total	32,838,900.00	698,700.00	

Decision: The Committee considered the online agenda and noted that the advance authorization had been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. **36/87-ALC1/2009** held on **02.12.2009**. Hence, the case was **withdrawn**.

Case No.:4/27/87-ALC1/2010

Party Name:SHAKUN POLYMERS LIMITED,

Meet No/Date:27/87-ALC1/2010
06.10.2010Status:
Withdrawn

HQ File :01/87/050/00218/AM11/

RLA File :34/24/040/00149/AM11/

Lic.No/Date:3410028042
21.09.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	63/0- ZERO HALOGEN FLAME RETARDANT COMPOUND This authorisation is issued on repeat basis as per Case No. 2/52/87-ALC1/2009 Meeting No. 3/87-ALC1/2010 dated 21.04.2010.	475000.000	K.G	40743125.00	866875.00 US\$
				Total	40,743,125.00	866,875.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39013000	ETHYLENE VINYL ACETATE (EVA) (RAW MATERIAL)	140600.000	K.G	16520500.00	351500.00 US\$	Value & Qty
2	28183000	ALUMINIUM HYDROXIDE (RAW MATERIAL)	291650.000	K.G	15078305.00	320815.00 US\$	Value & Qty
3	39011090	MODIFIED LLDPE (RAW MATERIAL)	29925.000	K.G	3797483.00	80798.00 US\$	Value & Qty
				Total	35,396,288.00	753,113.00	

Decision: The Committee considered the online agenda and noted that the advance authorization had been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. **3/87-ALC1/2010** held on **21.04.2010**. Hence, the case was **withdrawn**.

Case No.:5/27/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Approved
HQ File :01/87/050/00219/AM11/	RLA File :31/24/040/00086/AM11/	Lic.No/Date:3110044726 22.09.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39081010	63/0- AKULON N 24 G6 BLACK 30 % GLASS FIBER REINFORCED PA 6 NYLON 6 COMPOUND	1500.000	K.G	187725.00	4041.44 US\$
2	39081010	63/0- AKULON N 24 G3 BLACK 15% GLASS FIBER REINFORCED PA 6 NYLON 6 COMPOUND	4000.000	K.G	540000.00	11625.40 US\$
				Total	727,725.00	15,666.84

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39081090	NYLON 6 CHIPS / GRAULES	1053.750	K.G	137211.42	2897.81 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRAND)	463.500	K.G	24580.33	519.12 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93	23.250	K.G	1100.89	23.25 US\$	Value & Qty
4	29159090	CALCIUM STEARATE	4.650	K.G	110.09	2.33 US\$	Value & Qty
5	39081090	NYLON 6 CHIPS / GRAULES	3338.800	K.G	434753.50	9181.70 US\$	Value & Qty
6	70191100	GLASS FIBER (CHOPPED STRAND)	618.000	K.G	32773.78	692.16 US\$	Value & Qty
7	32064990	BLACK MASTERBATCH PE 48/93	82.400	K.G	3901.64	82.40 US\$	Value & Qty
8	29159090	CALCIUM STEARATE	80.800	K.G	1912.94	40.40 US\$	Value & Qty
				Total	636,344.59	13,439.17	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 17/87-ALC1/2010 dated 28.07.2010 following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound (Akulon –K224 G6/N 24 G6)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.70250 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant	0.01550 kg

	2. 15% Glass Fiber Reinforced, PA6 (Nylon 6) Compound (Akulon – N24 G3/K 224 G3)	1 kg	(Pigments/Masterbatch)	
			4. Mould Release Agent (Calcium Stearate)	0.00310 kg
			1. Polyamide 6/Nylon 6 Chips/Granules	0.83470 kg
			2. Glass Fiber	0.15450 kg
			3. Relevant Colourant (Pigments/Masterbatch)	0.02060 kg
			4. Mould Release Agent (Calcium Stearate)	0.02020 kg

41	Case No.:6/27/87-ALC1/2010	Party Name:STAHL INDIA PVT LTD	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Deferred
	HQ File :01/87/050/00220/AM11/	RLA File :04/24/040/00171/AM11/	Lic.No/Date:0410117415 23.09.2010	Defer Date:03.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 04.10.2010. Comments awaited.			

42	Case No.:7/27/87-ALC1/2010	Party Name:DAMAN RUBBER PRODUCTS	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Deferred
	HQ File :01/87/050/00221/AM11/	RLA File :03/94/040/00466/AM11/	Lic.No/Date:0310593565 23.09.2010	Defer Date:27.10.2010
	Decision: Copy of application is to be forwarded to D/o C&PC as the export product related to plastic category.			

Case No.:8/27/87-ALC1/2010	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Approved
HQ File :01/87/050/00222/AM11/	RLA File :07/24/040/00232/AM11/	Lic.No/Date:0710074409 23.09.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39042210	63/0- PVC COMPOUND - GRADE FC5	25000.000	K.G	1238525.00	26750.00 US\$
				Total	1,238,525.00	26,750.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042190	PVC RESIN	10205.000	K.G	470089.00	9949.00 US\$	Qty
2	28365000	CALCIUM CARBONATE	10205.000	K.G	72321.00	1531.00 US\$	Qty
3	29173920	DOP DI OCTYL PTHALATE	3402.500	K.G	289116.00	6119.00 US\$	Qty
4	38123090	CA-ZN PVC STABILIZER	1360.000	K.G	257143.00	5442.00 US\$	Qty
				Total	1,088,669.00	23,041.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 3/87-ALC1/2008 dated 23.04.2008 following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound FC-5	1 kg	1. PVC Resin	0.408 kg
		2. DOP	0.136 kg
		3. Calcium Carbonate	0.408 kg
		4. Ca-Zn Stabilizer	0.054 kg

44	Case No.:9/27/87-ALC1/2010	Party Name:BA YER MATERIALSCIENCE PVT LTD	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Deferred
	HQ File :01/87/050/00223/AM11/	RLA File :04/24/040/00169/AM11/	Lic.No/Date:0410117447 24.09.2010	Defer Date:03.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 04.10.2010. Comments awaited.			

Case No.:32/27/87-ALC1/2010		Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD		Meet No/Date:27/87-ALC1/2010 06.10.2010		Status: Approved																																						
HQ File :01/87/050/00246/AM11/		RLA File :31/24/040/00084/AM11/		Lic.No/Date:3110044759 24.09.2010		Defer Date:																																						
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39081010</td><td>63/0- AKULON N 24 G6 BLACK 30% GLASS FIBER REINFORCED PA 6 (NYLON 6) COMPOUND IN BLACK COLOUR</td><td>16500.000</td><td>K.G</td><td>1749000.00</td><td>37653.39 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>1,749,000.00</td><td>37,653.39</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>39081090</td><td>NYLON 6 CHIPS / GRANULES BASE POLYMER</td><td>11591.250</td><td>K.G</td><td>1136110.57</td><td>23993.89 US\$</td><td>Value & Qty</td></tr></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39081010	63/0- AKULON N 24 G6 BLACK 30% GLASS FIBER REINFORCED PA 6 (NYLON 6) COMPOUND IN BLACK COLOUR	16500.000	K.G	1749000.00	37653.39 US\$					Total	1,749,000.00	37,653.39	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	39081090	NYLON 6 CHIPS / GRANULES BASE POLYMER	11591.250	K.G	1136110.57	23993.89 US\$	Value & Qty
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																						
1	39081010	63/0- AKULON N 24 G6 BLACK 30% GLASS FIBER REINFORCED PA 6 (NYLON 6) COMPOUND IN BLACK COLOUR	16500.000	K.G	1749000.00	37653.39 US\$																																						
				Total	1,749,000.00	37,653.39																																						
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																					
1	39081090	NYLON 6 CHIPS / GRANULES BASE POLYMER	11591.250	K.G	1136110.57	23993.89 US\$	Value & Qty																																					

2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCEING MATERIAL	5098.500	K.G	263141.23	5557.37 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93 RELEVANT COLOURANT	255.750	K.G	2421.95	51.15 US\$	Value & Qty
4	29159090	CALCIUM STEARATE MOULD RELEASE AGENT	51.150	K.G	242.20	5.12 US\$	Value & Qty
				Total	1,401,915.95	29,607.53	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 13/87-ALC1/2008 dated 09.07.2008 following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Akulon –K224 G6/N 24 G6 30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.70250 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01550 kg
		4. Mould Release Agent (Calcium Stearate)	0.00310 kg

Case No.:33/27/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:27/87-ALC1/2010 06.10.2010	Status: Approved
HQ File :01/87/050/00247/AM11/	RLA File :31/24/040/00095/AM11/	Lic.No/Date:3110044764 27.09.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39079150	63/0- ARNITE TO 6 200 UF NATURAL UNFILLED POLYBUTYLENE TEREPHTHALATE (PBT) COMPOUND	7000.000	K.G	1120000.00	24111.95 US\$
				Total	1,120,000.00	24,111.95

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39079150	PBT CHIPS / GRANULES	7000.000	K.G	745762.50	15750.00 US\$	Value & Qty
2	34049090	LOXIOL G- 32	210.000	K.G	28338.98	598.50 US\$	Value & Qty
				Total	774,101.48	16,348.50	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 43/87-ALC1/2008 dated 04.02.2009 following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Arnite TO6200/TO6202/TO 8200 Unfilled Polybutene Terephthalate Compound PBT Compound	1 kg	1. PBT Chips/Granules	1.00000 kg
		2. Mould Releasing Agent (Loxiol)	0.00300 kg

Meeting ended with thanks to Chair and all participants.
